

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2025
ANSWERED ON:09.03.2010
FUNCTIONING OF SAI
Tewari Shri Manish

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the annual budget of the Sport Authority of India (SAI) alongwith the number of athletes of various sports disciplines trained or mentored by SAI during each of the last three years and the current year, sport-wise and discipline- wise;
- (b) the broad division of expenses between administrative and operational requirements of the SAI;
- (c) whether the SAI also draw athletes from various National Sports Authorities for the purpose of training;
- (d) if so, the details thereof;
- (e) the details and the number of mentored athletes who have won medals in international competitions during the said period, year-wise, competition-wise and sports discipline-wise; and
- (f) the relationship between the Government and the various sports federations alongwith the statutory, non-statutory mechanism of exercising control over their functioning?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) Details of the annual budget of the Sports Authority of India (SAI) during the last three years and the current year are as under :-

(Rs. In crores)					
Sl.No	Year	Plan	Plan	Non-	Total
	(North East Region)	East Plan	Plan	Plan	
1.	2006-07	124.00	11.25	26.42	161.67
2.	2007-08	120.00	37.80	32.96	190.76
3.	2008-09	148.00	17.00	38.00	203.00
4.	2009-10 (RE)	168.00	32.50	48.60	249.10

The details of number of SAI trainees in various sports disciplines during the last three years and the current year are given in Annexure-I.

- (b) The broad division of expenses between administrative and operational requirements of the SAI is as under:-

Sl.No	Year	Plan	Plan	Non-Plan
	(North East Region)	East	Plan	
	2009-10			

1. Administrative Expenditure 2009-10 (upto January 2010)	25.50	01.70	48.16
2. Operational Expenditure	142.21	19.34	08.08

(c) No, Madam.

(d) Does not arise.

(e) Details relating to the last 3 years are in Annexure-II and the details relating to current year are in Annexure-III

(f) Under the Scheme of Assistance to National Sports Federations (NSFs), the Government has prescribed a set of guidelines, which the NSFs are required to comply with for receiving Government recognition and grants for the promotion and development of their respective sports. From 2010 onwards, Government has introduced a system of Annual recognition for NSFs under which the National Sports Federations are required to submit annual report, audited final settlements, Utilization Certificates, compliance report on National Anti Doping Code etc. annually for renewal of the recognition and receipt of grants.